

(b) whether, in view of the fact that konni is one of the most important centres of the plantation industry in Kerala and also because of the current drive to promote exports of plantation produce, Government propose to make telephone connections available at Konni in the near future?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) No.

(b) It is expected to open a P.C.O. within the current financial year. The opening of the exchange will be considered after the P.C.O. is opened and if there is adequate demand for telephone connections.

Telephone Connections in Bairagnia

1101. Shrimati Ramdulari Sinha: Will the Minister of Transport and Communications be pleased to state:

(a) how many applications for installing telephonic connections are pending in Bairagnia, Muzaffarpur district in Bihar and why;

(b) by what time telephonic connections are likely to be provided; and

(c) what are the conditions for any P.C.O. to qualify itself for being converted into an exchange?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) 24 applications are pending, including 13 applications received on 13-8-62.

(b) It is technically feasible to provide eleven additional extensions. These will be provided on the payments asked for being made and completion of other formalities.

(c) Generally, when the number of extensions exceeds 20, provided a long trunk line is not involved. Each case has to be separately examined for remunerativeness.

Cooperative Laws

1102. Shrimati Ramdulari Sinha: Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) which of the States have made amendments in the cooperative laws so far in pursuance of the resolution of the National Development Council;

(b) what are the salient features of the changes so far made in the co-operative laws of different States;

(c) how far such changes conform to the spirit of the resolution of the National Development Council;

(d) which State has not so far acted according to the resolution of National Development Council; and

(e) what steps are being taken for the implementation of the resolution?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Syam Dhar Misra): (a) Maharashtra, Madhya Pradesh, Madras, Punjab, Gujarat, and Jammu & Kashmir.

(b) The salient features of the changes are indicated in the statement laid on the Table of the House. [See Appendix II, annexure No. 9.]

(c) The changes in the new Co-operative Acts indicated in annexure I, conform to the spirit of the Resolution of the National Development Council. However, some of these Acts also contain some provisions which are contrary to the spirit of the National Development Council Resolution. These provisions are listed in the statement laid on the Table of the House. [See Appendix II, annexure No. 10].

(d) The States of Andhra Pradesh, Uttar Pradesh, Bihar, Assam and Orissa have prepared draft bills on cooperation and they are under various stages of finalisation. West Bengal, Rajasthan and Kerala are preparing their draft bills. The Mysore Government had passed their Cooperative Act just

before the National Development Council Resolution.

(e) States which have already enacted new laws containing certain restrictive features have been advised to amend their laws deleting such restrictive provisions. In the case of States, which have prepared draft bills, such bills have been examined and the comments of the Ministry have been communicated to the State Governments for consideration and adoption. The States which have made only little progress in amending their cooperative law have been expedited to amend their cooperative Acts for removing any restrictive features in their cooperative Acts. This question also figured on the agenda of the conferences of State Ministers for Cooperation held during the years 1960 and 1961.

Upgrading of Post Offices

1103. Shrimati Ramdulari Sinha:

Will the Minister of Transport and Communications be pleased to state:

(a) whether any steps have been taken or are proposed to be taken for converting Barharwa or Dhang extra-departmental Branch Office into a sub-post office in Muzaffarpur district in Bihar;

(b) if so, where the matter stands; and

(c) if not, why no step is being taken for upgrading either of the above post-offices?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavat): (a) to (c). The proposals were examined previously but dropped for want of justification. They are being examined afresh.

कानपुर सेन्ट्रल स्टेशन पर रोक की गयी गाड़ियां

११०४. श्री कृष्ण देव त्रिपाठी : क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) लखनऊ की ओर से कानपुर आने वाली गाड़ियां कानपुर सेन्ट्रल स्टेशन के सिग-

नलों पर पिछले छै महीने में कितने प्रतिशत रुकीं ;

(ख) यह रुकना कितना सिगनल न मिलने के कारण तथा कितना जंजीर खींचने पर रोकने के कारण हुआ ;

(ग) क्या गाड़ी के प्रायः यहां रुकने से यात्रियों को असुविधा नहीं होती क्योंकि प्रायः आगे जाने वाले यात्रियों की गाड़ी कानपुर स्टेशन से छूट जाती र ; और

(घ) इस स्थिति को सुधारने के लिये क्या कदम उठाये जायेंगे ?

रेलवे मन्त्रालय में उपमन्त्री (श्री शाहनवाज खां) : (क) पिछले ६ महीनों में, अर्थात् फरवरी से जुलाई, १९६२ तक लखनऊ से आने वाली ८.८ प्रतिशत गाड़ियां कानपुर सेन्ट्रल स्टेशन के सिगनलों के बाहर रोकी गयीं ।

(ख) ६४ गाड़ियां सिगनल न मिलने और १८ गाड़ियां जंजीर खींचने के कारण रोकी गयी ।

(ग) लखनऊ की ओर से आने वाली गाड़ियों के कानपुर पहुंचने और कानपुर से आगे जाने वाली मुख्य लाइन की मेल लेने वाली गाड़ियों के छूटने के समय में काफी गुंजायश रहती है । इसलिये लखनऊ की ओर से गाड़ियों के देर से आने या सिगनलों के बाहर उनके रुक जाने के कारण मेल लेने वाली गाड़ियों के छूट जाने के बहुत कम मौके आते हैं ।

(घ) कानपुर स्टेशन पर सिगनलों के बाहर गाड़ियां न रुकें इसके लिये हर सम्भव प्रयास किया जा रहा है । नं० ३ एल० सी० सवारी गाड़ी में जंजीर खींचने की घटनाएं बहुत अधिक होने के कारण ५-७-६२ से इसमें लगी खतरे की जंजीर को बेकार कर दिया गया है । दूसरी गाड़ियों में खतरे की जंजीर खींचने की घटनाओं की रोक-थाम के लिए स्पेशल टिकट परीक्षकों का एक स्पेशल दस्ता तैनात किया गया है ।